

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: March 19, 2015

No. 228 /JR(S)/2015

Sri Vineet Kumar Vaswani, Additional Chief Judicial Magistrate, Azamgarh to be Additional Chief Judicial Magistrate/ Civil Judge, Senior Division, at tehsil Sadabad district Hathras in the newly created court vide G.O. No. 514/VII-Nyaya-2-2013-202(31)/76 dated 02.04.2013.

BY ORDER OF THE COURT.

**Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No.149/JR(S)/2015 Dated: Allahabad : March 19, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Director General, Medical & Health, U.P., Lucknow
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
7. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The District & Sessions Judge, Hathras alongwith a copy of G.O. 514/VII-Nyaya-2-2013-202(31)/76 dated 02.04.2013(Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is further to add that the transfer of Class III & Class IV employees shall be made in accordance with the directions mentioned the Court's Circular Letter No.54-Ve-4/Admin D dated 30.05.94 and Circular Letter No.64-Ve-4/Admin D dated July 27, 1994

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

10. Sri Vineet Kumar Vaswani, Additional Chief Judicial Magistrate, Azamgarh

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The District Magistrate, Hathras.
12. The Treasury Officer, Hathras.
13. The Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P.,Allahabad.
14. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
15. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
16. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
17. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
18. The Deputy Registrar(G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees..
19. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Administrative Judge, Hathras (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR JUDICIAL (SERVICES)**